

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O.A. No.60/820/2018

Date of decision: 17.12.2018

M.A. No.60/1087/2017

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

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1. S.P.S. Parmar son of Sh. S.S. Parmar, Indian Police Service, aged 52 years, Inspector General of Police, Cyber Crime, Phase-IV, District Mohali.
2. Balkar Singh Sidhu son of Sh. H.S. Sidhu, Indian Police Service, aged 56 years, Inspector General of Police, Special Task Force, Sohana, District Mohali.
3. Manish Chawla son of Sh. R.s. Chawla, Indian Police Service, aged 52 years, Inspector General of Police, Traffic, Punjab, office of the Director General of Police, Sector-9, Chandigarh.
4. Surinder Kumar Kalia son of Shi. Girdhari Lal Kalia, Indian Police Service, aged 56 years, Deputy Inspector General, Administration, Police Armed Police, Jalandhar.
5. K.B. Singh son of Sh. Narinder Singh, Indian Police Service, aged 57 years, Deputy Inspector General, Provisioning, office of the Director General of Police, Sector-9, Chandigarh.
6. Gurinder Singh Dhillon son of S. Harbhajan Singh, Indian Police Service, aged 53 years, Inspector General of Police, GRP, Patiala.
7. Gursharan Singh Sandhu son of Sh. Mohinder Singh Sandhu, Indian Police Service, aged 53 years, Deputy Inspector General, Crime, Sector-9, Chandigarh.
8. Amar Singh Chahal son of S. Randhir Singh Chahal, Indian Police Service, aged 53 years, Deputy Inspector General of Police, Indian Reserve Battalion, Patiala.
9. Arun Kumar Mittal son of Late Sh. Parkash Chand Mittal, Indian Police Service, aged 55 years, Deputy Inspector General, Border Range, Amritsar.

10. Jaskaran Singh son of S. Mohinder Singh, Indian Police Service, aged 53 years, Deputy Inspector General, Jalandhar Range, Jalandhar.
11. Amit Brar daughter of S. Gurdarshan Singh Brar, Indian Police Service, aged 57 years, Assistant Inspector General, Crime, Office of the Director General of Police, Sector-9, Chandigarh.
12. Ranbir Singh Khatra son of S. Inderwant Singh, Indian Police Service, aged 56 years, Deputy Inspector General, Reserve Battalion, Patiala.
13. Tulsi Ram son of Sh. Batna Ram, Indian Police Service, aged 59 years, Deputy Inspector General, Administration, office of the Director General of Police, Sector-9, Chandigarh.
14. Baljot Singh Rathore son of Sh. Inder Singh, Indian Police Service, aged 51 years, Deputy Inspector General, Railways, Patiala.

**... APPLICANTS
VERSUS**

1. Union of India, Ministry of Home Affairs, Govt. of India, North Block, Central Secretariat, New Delhi-110001, through its Secretary.
2. Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi through its Secretary.
3. State of Punjab through its Principal Secretary, Government of Punjab, Department of Home Affairs, Punjab Civil Secretariat, Sector-9, Chandigarh.
4. The Director General of Police, Punjab, Police Headquarters, Sector-9, Chandigarh.

... RESPONDENTS

PRESENT: Sh. Rohit Seth, counsel for the applicants.

Sh. Ram Lal Gupta, counsel for respondent no.1.

Sh. K. K. Thakur, counsel for respondent no.2.

Sh. Rakesh Verma, counsel for respondents no.3 and 4.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the parties are in agreement that this matter has been rendered infructuous in view of the order passed by the Hon'ble Punjab and Haryana High Court in CWP No.6801 of 2013 decided on 02.11.2018, where a direction has been given to department to recast seniority list afresh.
2. Sh. Rohit Seth, appearing on behalf of the applicants submitted that applicants may be given liberty to file a fresh petition, in view of the changed circumstances, if need arises.
3. Accordingly, the O.A. stands disposed of as infructuous. M.A. also stands disposed of, with aforesaid liberty.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 17.12.2018.

Place: Chandigarh.

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